

**SONI MEDICARE LIMITED**  
REGD OFFICE: 38, KANOTA BAGH, JAWAHAR LAL NEHRU MARG, JAIPUR RAJASTHAN 320094  
CIN: L1519B71989PLC00459  
Phone No: 0141-2564321, Fax: 0141-2564392  
Email: soni@sonimedical.com, Website: www.sonihospital.com

**NOTICE**

Pursuant to Regulation 29 read with Regulation 47 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, the Board of Directors of the Company is scheduled to be held on Friday, 12<sup>th</sup> February, 2021 at the Registered Office of the Company at 5<sup>th</sup> Floor, Sanchi Building, 77, Nehru Place, New Delhi-110019.

Pursuant to Regulation 29 read with Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the Board of Directors of the Company is scheduled to be held on Saturday, 13<sup>th</sup> day of February, 2021 at 03.00 P.M. at the registered office of the company inter alia, to consider, approve and take on record the Un-audited Financial Results of the Company for the Quarter ended 31<sup>st</sup> December, 2020 along with the limited review report of the Auditor. Further, the trading window for dealing in securities of the company is already closed for all designated persons of the company and their immediate relatives from 01<sup>st</sup> January 2021 and the same shall remain closed till 48 hours after the announcement of the financial results for the Quarter ended 31<sup>st</sup> December, 2020. This information is available on the website of the company www.sonihospital.com and also on the website of Bombay Stock Exchange www.bseindia.com

**FOR SONI MEDICARE LIMITED**  
Place: Jaipur  
Date: 03<sup>rd</sup> February 2021

**KALYANI COMMERCIALS LIMITED**  
Regd. Off: BG-223, Sanjay Gandhi Transport Nagar, GT Karml Road, Delhi-110042  
CIN: L65923DL1985PLC021453  
E-mail: kalyanicommercialslimited@gmail.com  
Website: www.kalyanicommercialsindia.com  
Ph. 011-43063223, 011-47060223

**ADVANCE INTIMATION OF BOARD MEETING**

Notice is hereby given pursuant to Regulation 47(1)(a) of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, that a meeting of the Board of Directors of the Kalyani Commercials Limited (the "Company") is scheduled to be held on **Thursday, the 11<sup>th</sup> day of February, 2021, at 05:00 P.M.** at the registered office of the Company situated at BG-223, Sanjay Gandhi Transport Nagar, GT Karml Road, Delhi-110042, inter alia, to consider, approve and take on record the Un-audited Financial Results along with Limited Review Report of the Company for the Quarter & Nine Months ended on December 31, 2020.

**For Kalyani Commercials Limited**  
Sd/- Sourabh Agarwal  
Date: 04<sup>th</sup> February, 2021  
Place: New Delhi  
Director & CFO  
DIN: 02168346

**Mefcom Capital Markets Limited**  
CIN: L7489DL1985PLC019749  
Registered Office: Flat No. 18, 5<sup>th</sup> Floor, Sanchi Building, 77, Nehru Place, New Delhi-110019

**NOTICE**

Pursuant to Regulation 29 read with Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the Board of Directors of the Company is scheduled to be held on Friday, 12<sup>th</sup> February, 2021 at the Registered Office of the Company at 5<sup>th</sup> Floor, Sanchi Building, 77, Nehru Place, New Delhi-110019 at 4:00 PM inter alia, to consider, approve and take on record the Un-audited Financial Results of the Company for the quarter ended 31<sup>st</sup> December, 2020. Further details in connection with this notice are available on website of the Company at www.mefcom.in and also on the websites of BSE Limited at www.bseindia.com.

**FOR MEFCOM CAPITAL MARKETS LIMITED**  
Sd/- Vijay Mehta  
Place: New Delhi  
Date: 03.02.2021  
Managing Director

Before the Central Government Registrar of Companies, NCT of Delhi and Haryana

In the matter of sub-section (3) of Section 13 of the Limited Liability Partnership Act, 2008 and rule 17 of the Limited Liability Partnership Rules, 2009

In the matter of the Limited Liability Partnership Act, 2008, Section 13 (3)

**AGARWAL DUPLEX BOARD MILLS LIMITED**  
CIN: L9999DL1984PLC019052  
Regd. Office: 217, Agarwal Prestige Mall, Plot No. 2, Community Centre, Road No. 44 Pitampura, Delhi-110034, Phone No: 011-47527700  
Website: www.agarwalduplex.net

**NOTICE**

Notice is hereby given that pursuant to Regulation 29 read with 47 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, meeting of Board of Directors of the Company is scheduled to be held on **Saturday, 13<sup>th</sup> February, 2021 at 11:30 A.M.** at the registered office of the company inter-alia to consider, approve and take on record the Un-audited Financial Results of the Company for the quarter ended 31.12.2020.

For this purpose the trading window for director/officer/designated employees/Promoter covered under the code of conduct for prevention of Insider Trading has been already closed with effect from 1<sup>st</sup> January 2021 till 15<sup>th</sup> February 2021 as per the duly filed letter dated 22/12/2020.

Further details of this notice are available on website of the company at www.agarwalduplex.net and may also be available on the Stock Exchange at www.mse.in & www.cse-india Ltd.

**For Agarwal Duplex Board Mills Ltd.**  
Sd/- (Neeraj Goel)  
Date: 03.02.2021  
Place: Delhi  
Managing Director  
DIN: 00017498

**MODERN STEELS LIMITED**  
CIN: L2719BL1973PLC003358  
Regd. Office: G.T. Road, Mandi Gobindgarh - 147301 (Punjab)  
Email: secretarial@modernsteels.com

**NOTICE**

Notice is hereby given that pursuant to Regulation 29 read with Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, that a meeting of the Board of Directors of the Company is scheduled to be held on **Thursday, 11<sup>th</sup> February, 2021 at 04.00 P.M.**, at the Registered Office of the Company situated at B-17, 1<sup>st</sup> floor, 22 Godam Industrial Area, Jaipur-302006 (Rajasthan) inter alia to consider and approve the Un-audited Financial Results for the Quarter / Nine months ended on December 31, 2020 and to take on record Limited Review Report thereon. The information contained in this notice is also available on Company's website at www.higheststreetfz.com and on Stock Exchange's website at www.bseindia.com.

For High Street Filatex Ltd.  
Sd/- Vibhor Kumar  
Place: Jaipur  
Date: 3 Feb, 2021  
(Company Secretary and Compliance Officer)  
ACS-55719

**HIGH STREET FILATEX LIMITED**  
Regd. Off: B-17, 1<sup>st</sup> Floor, 22 Godam Industrial Area, Jaipur-302006  
Website: www.higheststreetfz.com  
E-mail: higheststreetfz@sebi.com  
Corporate Identity Number: L110101989PLC008386  
Notice of Board Meeting

**NOTICE**

Under Regulation 47 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015  
Notice is hereby given that a meeting of the Board of Directors of the Company will be held on **Thursday, February 11, 2021 at 04.00 P.M.**, at the Registered Office of the Company situated at B-17, 1<sup>st</sup> floor, 22 Godam Industrial Area, Jaipur-302006 (Rajasthan) inter alia to consider and approve the Un-audited Financial Results for the Quarter / Nine months ended on December 31, 2020 and to take on record Limited Review Report thereon. The information contained in this notice is also available on Company's website at www.higheststreetfz.com and on Stock Exchange's website at www.bseindia.com.

For Superior Industrial Enterprises Limited  
Date: 03.02.2021  
Place: New Delhi  
Sd/- Megha Rastogi  
Company Secretary and Compliance Officer

**SUPERIOR INDUSTRIAL ENTERPRISES LIMITED**  
Regd. Office: 25, Bazar Lane, Bengal Market, New-Delhi-110001  
CIN: L15142DL1991PLC046469  
Tel. No: 011-43585000, Fax: 011-43585015, E-mail: cs@superiorindustrial.in, Website: www.superiorindustrial.in

**NOTICE**

Notice is hereby given pursuant to Regulation 29 read with Regulation 47 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, that a meeting of the Board of Directors of the Company is scheduled to be held on **Friday, 12<sup>th</sup> February, 2021 at 10:10:10m** Floor, Vijaya Building, Bankamba Road, New Delhi-110011 to consider and approve the Un-audited Standalone & Consolidated Financial Results of the Company for the quarter ended 31<sup>st</sup> December, 2020 and other matters as per the agenda item. The said notice is also available on the website of BSE Limited (www.bseindia.com) where the Company's securities are listed and shall also be available on the website of the Company (www.superiorindustrial.in)

**For Superior Industrial Enterprises Limited**  
Date: 03.02.2021  
Place: New Delhi  
Sd/- Megha Rastogi  
Company Secretary and Compliance Officer

**Canara Bank**  
**KIND ATTENTION TO ALL OUR CUSTOMERS**

All business of our Lucknow Aliganj Branch will be shortly shifted from Old Branch to a New Branch, details are given below:

**Old Branch**  
Lucknow, Aliganj (4962)

**New Branch**  
Lucknow, Aliganj (18493)  
CANARA BANK  
A1-5/A, Scheme Kapoorthalra, Aliganj, Lucknow-226024.  
For any detail please contact at 731820254, 9140708363.  
Email: cb4962@canarabank.com, cb18493@canarabank.com

**UNIQUE ORGANICS LIMITED**  
Regd. Off.: E-521, Sitapura Industrial Area, Jaipur-22 (Raj.)  
CIN: L24119R1993PLC007148  
Website: www.uniqueorganics.com  
E-mail: compliance@uniqueorganics.com  
Tel.: 91-141-2770315 / 2770509

**NOTICE OF BOARD MEETING**

"Pursuant to Regulation 29 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, notice is hereby given that the Meeting of the Board of Directors of Unique Organics Limited will be held on **Thursday 11<sup>th</sup> February, 2021 at 2:30 p.m.** inter alia to consider the following: To approve un-audited Financial Results for the 3<sup>rd</sup> quarter ended 31.12.2020 and other agenda, if any.  
Place: Jaipur  
Date: 03.02.2021  
(Company Secretary)

**PUBLIC NOTICE**

This is to bring to the notice of the general public that one ID Card of Mr Ankur Gupta issued by ICICI Bank Ltd. having ID card no. 14962 has been found missing and / or lost on 07 Jan'21 at 11:00 AM. Anyone, who finds the said ID card, is requested to return the said ID card to the Manager Debt Services & Management Group, ICICI Bank Limited, SD Shoppers Arcade, Plot no. 1, Community Center, Sector-9, Rohini, New Delhi, Delhi 110085. Therefore, all the customers of ICICI Bank Limited are hereby notified not to make any payment to any unauthorised person holding the said ID card no 14962. Please take further notice that anybody making payment to any person holding the said ID card shall do so at his / her own costs, risk and peril and ICICI Bank shall not be bound and / or responsible for any payment.

**SONI MEDICARE LIMITED**  
REGD OFFICE: 38, KANOTA BAGH, JAWAHAR LAL NEHRU MARG, JAIPUR RAJASTHAN 320094  
CIN: L1519B71989PLC00459  
Phone No: 0141-2564321, Fax: 0141-2564392  
Email: soni@sonimedical.com, Website: www.sonihospital.com

**NOTICE**

Pursuant to Regulation 29 read with Regulation 47 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, the Board of Directors of the Company is scheduled to be held on Friday, 12<sup>th</sup> February, 2021 at the Registered Office of the Company at 5<sup>th</sup> Floor, Sanchi Building, 77, Nehru Place, New Delhi-110019.

Pursuant to Regulation 29 read with Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the Board of Directors of the Company is scheduled to be held on Saturday, 13<sup>th</sup> day of February, 2021 at 03.00 P.M. at the registered office of the company inter alia, to consider, approve and take on record the Un-audited Financial Results of the Company for the Quarter ended 31<sup>st</sup> December, 2020 along with the limited review report of the Auditor. Further, the trading window for dealing in securities of the company is already closed for all designated persons of the company and their immediate relatives from 01<sup>st</sup> January 2021 and the same shall remain closed till 48 hours after the announcement of the financial results for the Quarter ended 31<sup>st</sup> December, 2020. This information is available on the website of the company www.sonihospital.com and also on the website of Bombay Stock Exchange www.bseindia.com

**FOR SONI MEDICARE LIMITED**  
Place: Jaipur  
Date: 03<sup>rd</sup> February 2021

**KALYANI COMMERCIALS LIMITED**  
Regd. Off: BG-223, Sanjay Gandhi Transport Nagar, GT Karml Road, Delhi-110042  
CIN: L65923DL1985PLC021453  
E-mail: kalyanicommercialslimited@gmail.com  
Website: www.kalyanicommercialsindia.com  
Ph. 011-43063223, 011-47060223

**ADVANCE INTIMATION OF BOARD MEETING**

Notice is hereby given pursuant to Regulation 47(1)(a) of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, that a meeting of the Board of Directors of the Kalyani Commercials Limited (the "Company") is scheduled to be held on **Thursday, the 11<sup>th</sup> day of February, 2021, at 05:00 P.M.** at the registered office of the Company situated at BG-223, Sanjay Gandhi Transport Nagar, GT Karml Road, Delhi-110042, inter alia, to consider, approve and take on record the Un-audited Financial Results along with Limited Review Report of the Company for the Quarter & Nine Months ended on December 31, 2020.

**For Kalyani Commercials Limited**  
Sd/- Sourabh Agarwal  
Date: 04<sup>th</sup> February, 2021  
Place: New Delhi  
Director & CFO  
DIN: 02168346

**Mefcom Capital Markets Limited**  
CIN: L7489DL1985PLC019749  
Registered Office: Flat No. 18, 5<sup>th</sup> Floor, Sanchi Building, 77, Nehru Place, New Delhi-110019

**NOTICE**

Pursuant to Regulation 29 read with Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the Board of Directors of the Company is scheduled to be held on Friday, 12<sup>th</sup> February, 2021 at the Registered Office of the Company at 5<sup>th</sup> Floor, Sanchi Building, 77, Nehru Place, New Delhi-110019 at 4:00 PM inter alia, to consider, approve and take on record the Un-audited Financial Results of the Company for the quarter ended 31<sup>st</sup> December, 2020. Further details in connection with this notice are available on website of the Company at www.mefcom.in and also on the websites of BSE Limited at www.bseindia.com.

**FOR MEFCOM CAPITAL MARKETS LIMITED**  
Sd/- Vijay Mehta  
Place: New Delhi  
Date: 03.02.2021  
Managing Director

Before the Central Government Registrar of Companies, NCT of Delhi and Haryana

In the matter of sub-section (3) of Section 13 of the Limited Liability Partnership Act, 2008 and rule 17 of the Limited Liability Partnership Rules, 2009

In the matter of the Limited Liability Partnership Act, 2008, Section 13 (3)

**AGARWAL DUPLEX BOARD MILLS LIMITED**  
CIN: L9999DL1984PLC019052  
Regd. Office: 217, Agarwal Prestige Mall, Plot No. 2, Community Centre, Road No. 44 Pitampura, Delhi-110034, Phone No: 011-47527700  
Website: www.agarwalduplex.net

**NOTICE**

Notice is hereby given that pursuant to Regulation 29 read with 47 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, meeting of Board of Directors of the Company is scheduled to be held on **Saturday, 13<sup>th</sup> February, 2021 at 11:30 A.M.** at the registered office of the company inter-alia to consider, approve and take on record the Un-audited Financial Results of the Company for the quarter ended 31.12.2020.

For this purpose the trading window for director/officer/designated employees/Promoter covered under the code of conduct for prevention of Insider Trading has been already closed with effect from 1<sup>st</sup> January 2021 till 15<sup>th</sup> February 2021 as per the duly filed letter dated 22/12/2020.

Further details of this notice are available on website of the company at www.agarwalduplex.net and may also be available on the Stock Exchange at www.mse.in & www.cse-india Ltd.

**For Agarwal Duplex Board Mills Ltd.**  
Sd/- (Neeraj Goel)  
Date: 03.02.2021  
Place: Delhi  
Managing Director  
DIN: 00017498

**MODERN STEELS LIMITED**  
CIN: L2719BL1973PLC003358  
Regd. Office: G.T. Road, Mandi Gobindgarh - 147301 (Punjab)  
Email: secretarial@modernsteels.com

**NOTICE**

Notice is hereby given that pursuant to Regulation 29 read with Regulation 47 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, that a meeting of the Board of Directors of the Company is scheduled to be held on **Thursday, 11<sup>th</sup> February, 2021 at 04.00 P.M.**, at the Registered Office of the Company situated at B-17, 1<sup>st</sup> floor, 22 Godam Industrial Area, Jaipur-302006 (Rajasthan) inter alia to consider and approve the Un-audited Financial Results for the Quarter / Nine months ended on December 31, 2020 and to take on record Limited Review Report thereon. The information contained in this notice is also available on Company's website at www.higheststreetfz.com and on Stock Exchange's website at www.bseindia.com.

For High Street Filatex Ltd.  
Sd/- Vibhor Kumar  
Place: Jaipur  
Date: 3 Feb, 2021  
(Company Secretary and Compliance Officer)  
ACS-55719

**INDIAN TONERS & DEVELOPERS LIMITED**  
CIN: L74993UP1999PLC015721  
Regd. Office: 10.5 Km Milestone, Rampur Bareilly Road, Rampur - 244 901 (U.P.)  
E-Mail ID - info@indiantoners.com, Website: www.indiantoners.com  
Phone No. 9595-2356271  
Fax No. 9595-2356273

**NOTICE**

Notice is hereby given in terms of Regulation 29 read with Regulation 47 of SEBI (LODR) Regulations, 2015, the meeting of the Board of Directors of the Company which was originally scheduled to be held on Saturday, 6<sup>th</sup> February 2021 has been rescheduled to Tuesday, 9<sup>th</sup> February 2021 at New Delhi, to consider and approve the Unaudited Financial Results of the Company for the Quarter and nine months ended 31<sup>st</sup> December, 2020.

This notice is also available on the website of the Company and Stock Exchange where the equity shares of the Company are listed viz. www.indiantoners.com and www.bseindia.com respectively.

**for Indian Toners & Developers Limited**  
Sd/- S. C. Singhal  
Place: New Delhi  
Date: 03.02.2021  
Company Secretary

**MODERN DAIRIES LIMITED**  
CIN: L7489HR1992PLC03298  
Regd. Office: 136 K.M. G.T. Road, Karnal - 132 001 (Haryana)  
Tel. No: 0182-2339811/2  
Website: www.moderdairies.com  
Email: secretarial@moderdairies.com

**NOTICE**

Notice is hereby given that pursuant to Regulation 29 read with Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, that a meeting of the Board of Directors of the Company will be held on **Wednesday, 10<sup>th</sup> February, 2021 at the Corporate Office of the Company at S.C.O. 98-99, Sub-City Centre, Sector 34, Chandigarh, inter alia to consider and approve Un-Audited Financial Results of the Company for the quarter ended 31st December, 2020.**

The information contained in this notice is also available on the website of BSE Limited at www.bseindia.com.

**For Modern Dairies Limited**  
Sd/- By order of the Board of Directors  
Date: 2nd February, 2021  
Place: Chandigarh  
Sd/- Harpreet Singh  
Managing Director  
DIN: 00570541

**PACT INDUSTRIES LIMITED**  
Regd. Office: 303, Hotel The Taksonz, Opp. Railway Station, G.T. Road, Ludhiana.  
CIN: L18101PB1993PLC013193  
Email: pactindustries1993@gmail.com  
Website: www.pactindustries.in

**NOTICE**

Pursuant to Regulation 29 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, notice is hereby given that Meeting of Board of Directors will be held on **Tuesday, the 09<sup>th</sup> day of February 2021 at 04:00 p.m.** at the Registered Office of the Company, to inter alia, consider and take on record the Un-audited Financial Results for the Quarter ended 31.12.2020. This information is also available on the website of the Company.

**For Pact Industries Limited**  
Sd/- Harpreet Singh  
Managing Director  
DIN: 00570541  
Place: Ludhiana  
Date: 02.02.2021

**GOLDEGE ESTATE AND INVESTMENTS LIMITED**  
CIN: L7010DL1992PLC047541  
Regd. Office: C-115, Mansarovar Grand Court Floor New Delhi-110015  
Ph. No.-011-25193288 e-mail: goldegeestate2016@gmail.com  
www.goldegeestate.in

**Notice of Board Meeting**

Pursuant to clause 29 of the SEBI (Listing Obligations And Disclosure Requirements) Regulations, 2015 and SEBI Circular No. CIR/CFD/FAC/62/2016 dated 05th July, 2016, Notice is hereby given that the meeting of Board of Directors of the Company will be held on Friday, the 12<sup>th</sup> day of February, 2021 at 02.00 P.M. at the Registered Office of the company to consider and take on record the un-audited financial results with Ind- AS Compliance for the Quarter and nine months ended on 31st December, 2020.

**For GOLDEGE ESTATE AND INVESTMENTS LIMITED**  
Sd/- Nikhil Bansal  
Director cum CFO  
DIN: 00815132  
Place: New Delhi  
Date: 03/02/2021

**Bank of India**  
**BOI**  
Zonal Office: "Star House"  
Vibhuti Khand, Gomti Nagar,  
Lucknow-226010, Ph.: 0522-2721512

**E-Auction Notice**

**Sale notice for sale of immovable properties APPENDIX-IV-A under the provisions of Rule 8(6)**

E-Auction Sale Notice for Sale of Immoveable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is given to the Public in general and in particular to the borrower(s) and Guarantor(s) that the below described immovable properties mortgaged/charged to Bank of India the constructive possession of which has been taken by the Authorized Officer of Bank of India will be sold on "As is where is" "As is what is" and "Whatever there is" basis.

**The last date for submission of EMD/Documents is 18.02.2021 04:00 PM**  
Date and Time of E-Auction 19.02.2021, (11:00 AM to 1:00 PM)

SI No.	Name & Address of the Borrower/ Guarantor/Amount Outstanding	Description of the Property	Reserve Price (RP) Earnest Money (EMD) (₹)
<b>Branch: Gomti Nagar</b>			
1	<b>Borrower: M/S Star Animation Institute, Shop No F-104 1st Floor T S Tower 15 Ashok Marg, Lucknow, Pin-226001. Proprietor: Mr. Akshat Saxena S/o Sharad Saxena, H No 503 Tower No 9, Sunshine A Omaxe Residency 1, Gomtinagar Extension, Lucknow Pin-226010. Guarantor: Mrs. Rishikala Saxena Wo Sharad Saxena, H No 503 Tower No 9 Sunshine A Omaxe Residency 1 Gomtinagar, Lucknow Pin-226010.</b>	Commercial property at Shop no. F-104 1st Floor T.S. Tower 15, Ashok Marg, Lucknow. Area: 1158.87 Sq Mtr.. Owner: Akshat Saxena S/o Sharad Saxena, Boundaries: East: Open Land, West: Lobby (Common Passage & Lift), North: Hall No. F-103, South: Hall No. F-105.	₹ 60,00,000.00 ₹ 6,00,000.00

**Terms & Conditions:** - For detailed and terms and conditions of the sale, please refer to the link provided in Secured Creditor's web portal of i.e. <https://www.bankofindia.co.in, https://ibapi.in>. For further details contact AGM/Chief Manager/Branch Manager of respective Branches at Numbers as given above. The above mentioned Borrower(s)/guarantor(s)/Mortgagor(s) is given notice to deposit their total Outstanding, Interest & Other expenses before the E-Auction date. Failing which, the said property will be auctioned, and the outstanding amount if any, will be recovered along with interest cost.

In provision of SARFAESI Act 2002, since sale of Immoveable Property conducted on 21/01/2021 through E-Auction failed (30 days' notice served on 15.12.2020), sale is hereby conducted again and this notice may be treated as 15 days' notice Under Security Interest (Enforcement) Rules, 2002 to the borrower / guarantor's of the said loan about holding of E-Auction Sale on the above mentioned date.

Date: 04.02.2021, Place : Lucknow  
Authorised officer, Bank of India

**DUROPACK LIMITED**  
CIN : L74899DL1986PLC025835  
Regd. Office : 3123, Sector-D, Pkt-III, Vasant Kunj, New Delhi - 110070  
Tel : 01126181611  
Email : info@duropackindia.com, Website : www.duropackindia.com

**NOTICE**

Notice is hereby given pursuant to Regulation 47 read with Regulation 29 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, that the meeting of the Board of Directors of Duropack Limited (the Company) is scheduled to be held on Friday, 12<sup>th</sup> February, 2021 at 5:00 P.M. at its Administrative Office situated at B-4/160 Safdarjung Enclave, New Delhi -110029, inter-alia, to consider, approve and take on record the Unaudited Financial Results of the Company for the quarter and nine months ended 31<sup>st</sup> December, 2020.

Further, pursuant to Regulation 47(2) of aforesaid Regulations, this intimation is also available on the website of BSE Limited (www.bseindia.com) where the company's securities are listed and shall also be available on the website of the company (www.duropackindia.com)

**For Duro Pack Limited**  
Sd/- Vivek Jain  
Date: 04.02.2021  
Place: New Delhi  
Managing Director  
DIN: 01753065

**Minda Corporation Limited**  
Registered Office: A-15, Ashok Vihar, Phase-1, Delhi - 110052  
CIN: L74899DL1985PLC020401  
Website: www.sparkminda.com, E-mail: investor@mindacorporation.com  
Tel No. : +91-124-4698400, Fax No. : +91-124-4698450

**NOTICE**

Pursuant to the provisions of the Companies Act, 2013 and Regulation 42 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, it is hereby informed that the Record Date for the purpose of payment of Interim Dividend for the year 2020-21 @ 15% i.e. Re. 0.30 per share on 239,079,428 equity shares of Rs. 2/- each has been fixed as Tuesday, February 16, 2021.

Members whose name shall appear in the Register of Members/ Beneficial Owners' as on the record date shall be entitled to receive the interim dividend. Dividend shall be paid/dispatched on or before Thursday, March 04, 2021.

By order of the Board  
**For Minda Corporation Limited**  
Sd/- Pardeep Mann  
Company Secretary  
Dated: 04.02.2021  
Place: Delhi

**SHAKUMBHRI PULP & PAPER MILLS LIMITED**  
CIN: L21012UP1986PLC007671  
Regd. Office: 4.5 KM, BHOPA ROAD, MUZZAFFARNAGAR, UTTAR PRADESH-251001  
Website: https://shakumbhripulp.com

**NOTICE**

Notice is hereby given that pursuant to Regulation 29 read with 47 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, meeting of Board of Directors of the Company is scheduled to be held on Friday, 12<sup>th</sup> February, 2021 at 1.00 P.M. at the registered office of the company inter-alia to consider, approve and take on record the Un-audited Financial Results of the Company for the quarter ended 31<sup>st</sup> December, 2020.

For this purpose the trading window for director/officer/designated employees/Promoter covered under the code of conduct for prevention of Insider Trading pursuant to Securities and Exchange Board of India (Prohibition of Insider Trading) Regulations, 2015 has been already closed till 48 hours after the conclusion of aforesaid Board Meeting.

Further details of this notice are available on website of the company at www.shakumbhripulp.com and may also be available on the Stock Exchange at www.mse.in.

**For Shakumbhri Pulp & Paper Mills Limited**  
Sd/- Ayushi Gupta  
Place: Muzaffarnagar  
Date : 03.02.2021  
Company Secretary and Compliance Officer

**UNIVERSAL OFFICE AUTOMATION LIMITED**  
Regd. Office : 806, Siddharth, 96, Nehru Place, New Delhi - 110019  
CIN: L34300DL1991PLC044365, Website : uniofficeautomation.com

**NOTICE**

In compliance to Regulation 29 read with Regulation 47 of SEBI (Listing Obligations and Disclosure Requirements) Regulation 2015 notice is hereby given that the meeting of the Board of Directors of the Company is scheduled to be held on Thursday, 11<sup>th</sup> February, 2021 at 3:30 PM to consider the un-audited results of the Company for the quarter ended on December 31, 2020. This information is also available on the website of the Company at www.uniofficeautomation.com and may also be accessed on the Stock Exchange website at http://www.bseindia.com.

Further in terms of "Minimum Standards for Code of Conduct to Regulate, Monitor and Report Trading" for dealing in securities of the company, the Company has decided that the trade close period (i.e. closure of trading window) would commence from 6:00 PM on 05-02-2021 and end 48 hours after the results are made public on 11-02-2021.

**For Universal Office Automation Ltd.**  
Sd/- Naina Luthra  
Date : 03.02.2021  
Place : New Delhi  
Company Secretary

**INDIAN OVERSEAS BANK**  
Regional office : Indra Nagar, Dehradun 248001, Uttarakhand  
SALE OF IMMOVABLE PROPERTY MORTGAGED TO BANK AUCTION Under Rule 8(6) the Security Interest (Enforcement) Rules, 2002

**E-Auction Sale Notice for Sale of Immoveable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.**

Notice is hereby given to the public in general and in particular to the borrower (s), Mortgagor (s) and guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive possession of which has been taken by the Authorised Officer of Indian Overseas Bank, Secured Creditor, will be sold on "As is where is", "As is what is" and " Whatever there is " on below mentioned date of sale for recovery of mentioned below amount & future interest and other charges due to the Indian Overseas Bank (secured Creditor) mentioned below Borrower(s)/Mortgagor(s), Guarantor (s) & director (s). The Reserve Price and Earnest Money Deposit amount in mentioned below.

S. No.	Name of the Branch & Name & Address of Borrower/Mortgagor/Guarantor	Description of the Immoveable property (ies)	Outstanding Amount	Reserve price EMD Bid Increase Amount	Date and time of E-auction	A/c. IFSC Code for Bid Submission & Name of the A/c	Date and Time of Inspection & Contact No.
1.	<b>INDIAN OVERSEAS BANK: Branch: Rudrapur (1591) Borrower's Name &amp; Address: Mr. Natthulal S/o Mr. Ram Swaroop (Borrower/Mortgagor)/R/o Gali No. 6, Ward No. 15, Indra Colony/Rudrapur, Udham Singh Nagar (Uttarakhand) in the name of Mr.Natthulal (Only) as on 30.01.2021 along with further interest from 31.01.2021</b>	All that part and parcel of the property situated at Khasra No. 6/1 min measuring area 13x24.5 feet or 29.60 Sqm situated at village Bigwara, Pargana Rudrapur, Tehsil Rudrapur, Dist Udhampur Singh Nagar (Uttarakhand) in the name of Mr.Natthulal (Only) as on 30.01.2021 along with further interest from 31.01.2021	Rs.3,90,102/- (Rupees Three Lakh Ninety Thousand One Hundred Two Only) as on 30.01.2021 along with further interest from 31.01.2021	Rs.7,60,461/- Rs.76,100/- Rs.10,000/-	18.02.2021 between 11:00 A.M. To 04:00 P.M.	A/C No. 159102000009999 IFSC: IOBA0011591	Indian Overseas Bank, Rudrapur Branch, SGAD Complex, Nainital Road, Rudrapur, U S Nagar, Uttarakhand, Contact No - 05944-247626, 9027338225 During office Hours till 17/02/2021
2.	<b>INDIAN OVERSEAS BANK Nehru Colony Branch (1489) Borrower's Name &amp; Address: 1.Borrower/Mortgagor :- Mr. Sabir S/o Sharafat Hussain.Address Permanent: Near Kamal Electronics, Nawada, Dehradun 248001. 2.Guarantor :- Mr. Swaroop Singh Panwar S/o Late Sh. Gaje Singh, R/o A-44, Rispana Nagar, Dehradun -248001.</b>	Equitable mortgage of all that house constructed on land bearing Khata no 290 (Fasli year 1414 to 1419) Khasra no 277 Kha measuring 0.0150 hectares Or 150 Square having Covered Area ground floor 80 sq. metre at ground floor situated at village Nawada Pargana Panwa Doon District Dehradun, in the name of Mr. Sabir S/o Sharafat Hussain.Boundaries:East: Land of others side measuring 30 feet,West: 12 Feet wide passage, side measuring 61 feet, North: Land of Shri Hashim Side measuring 61 feet, South: Land of Shri Kashim, side measuring 51 feet.	Rs.13,70,077/- (Rupees Thirteen Lakh Seventy Thousand Seventy Seven Only) as on 30.01.2021 along with further interest from 31.01.2021	Rs.17,18,795/- Rs.1,72,000/- Rs.10,000/-			